13.15 hrs

COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT (AMEND-MENT AND VALIDATION) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS. AND MINES AND METALS (SHRI SINGH NITIRAJ CHAUDHARY): I beg to move for leave to introduce a Bill further to amend the Coal Bearing Areas (Acquisition and Development) Act, 195 and to validate certain acquisitions of land or rights in or over land under the said Act.

Mr. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to ammend the Coal Bearing Areas (Acquisition and Development) Act, 1957 and to validate certain acquisitions of land or rights in or over land under the said Act."

श्री शिव खन्द्र का (मधुबनी): इस विधे-यक के जिरये कोल बेयरिंग एरियाज ऐक्ट (एिक्विजिशन एण्ड डिवेलेपमेंट) को बढ़ाने की यात की जा रही हैं। धन्यस महोदय, प्राप तो जानते ही हैं कि कोल फेट का जहाँ तक सवाल है, रेलवे का कहना है कि वह घाटा उठा कर इसको ढो रही है। यहाँ ये निजी मिलकियत की यात करते हैं। मैं समक्षता हूँ कि यह जो विधे-यक है इससे जो हमारा मकसद है, उसकी पूर्ति नहीं होगी। मैं चाहता हूँ कि सारे कोल वेप्रारंग एरियाज का नेशनलाइजेशन करने का विधेयक ये लायें। धगर इसके वारे में यह आश्वासन नहीं देते हैं, तो मैं इसका विरोध करता हूँ।

MR. SPEAKER: There is no reply by the Minister. The question is:

"That leave be granted to introduce a Bill further to amend the Coal Bearning Areas (Acquisition and Development) Act, 1957 and to validate certain acquisitions of land or rights in or over land under the said Act."

The Motion was Adopted.

SHRI NITIRAJ SINGH CHAUDHARY; I introduce** the Bill.

MR. SPEAKER: We will now adjourn for lunch.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT(SHRI RAGHU RAMAIAH): Till 2,30 p.m.

MR. SPEAKER: Unless it is specifically mentioned by the Speaker as to at what time we will re-assemble, normally we will re-assemble after lunch after one hour. So, I specifically mention that we will meet today at 2.30 p.m. after lunch.

13.20 hrs.

The Lok Sabha adjourned for Lunch till Thirty Minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty-five simutes past Fourteen of the Clock.

[SHRI K.N. TIWAKY in the Chair]

MR. CHAIRMAN: Shri Randbir Singh—not present.

श्री शिवचन्द्र का (मधुबनी): सभापति महोदय, ग्रगर ग्राप कार्यवाही को देखेंगे, तो पता चलेगा कि मैंने ग्राल-इण्डिया रेडियो के खिलाफ जो प्रिविलेज का मंशिन दिया था, स्पीकर साहब ने उसके बारे में कहा कि मैं उस

^{*}Published in the Gazette of India Extraordinary, Part II, Section 2, dated 27-11-1970.

^{**} Introduced with the recommendation of the President.